in THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

4. **IA(IBC)(PLAN)/24(MB)2024**
IN C.P. (IB)/4238(MB)2018

CORAM:

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

MS. ANU J. SINGH
MEMBER (Technical)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES: M/S Steelman Engineering & Forgings
Vs
M/S Ag Conveying Systems Pvt. Ltd.

SECTION: 9, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Yachika Jain, Ld. Counsel for the Applicant present. None for the Respondent.
2. Ld. Counsel for the RP seeks adjournment in the matter.
3. On the request of the counsel for the RP, list this matter for hearing on **30.04.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR